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ASSAM ACT VII OF 1936.

THE ASSAM LOCAL BOARD ELECTIONS (EMERGENCY PROVISIONS) ACT, 1936.

[Published in the *Assam Gazette* of the 2nd December 1936.]

An

ACT TO PROVIDE FOR THE POST-PONEMENT OF LOCAL BOARD ELECTION.

Whereas the triennial elections of Local Boards in Assam are required by the existing law to be held before the 1st April 1937 and whereas it is expedient to postpone the said elections to a later period without thereby disturbing the triennial occurrence of the elections ;

It is hereby enacted as follows :—

Short title. 1. This Act may be called the Assam Local Board Elections (Emergency Provisions) Act, 1936.

Post p o n e-
ment of elec-
tions. 2. Notwithstanding anything contained in section 9 of the Assam Local Self-Government Act, 1915, the triennial elections in the year 1937 may be postponed by order of Government for any period not more than one year from the 1st April 1937.

Assam Act,
I of 1915.

Indian Price one anna

English Price 1d.